

DIVISION BENCH

ITEM NO.3

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.197/2024 IN CP (IB) NO.13/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 17th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	L & T FINANCE LIMITED V/S BROWNISH REALTY PVT LTD
UNDER SECTION	7 OF IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:
Sh. Yash Tandon, Adv. *: For the Applicant/ RP*

ORDER

IA NO.197/2024

Ld. Counsel representing the Applicant/ RP is present through VC.

- 1.** This is a Progress Report filed on behalf of the RP. The same is taken on record, subject to just exceptions.
- 2.** Accordingly, IA No.197/2024 stands disposed off.
- 3.** Let the main matter be adjourned for filing further Progress Report on 17th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

17th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*